ग्रपेक्षा लीचियों का शबंत मंगाने में अधिक दिलचस्पी है ।

T[THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) A statement is attached.

#### STATEMENT

### Steps taken to increase the Production and Export of Leechi

*Production.*— (a) In order to increase the production of leechies the Government of U.P. have taken steps to cultivate this fruit in the lower valley districts of Tehri-Garhwal in addition to the production available in the Dehra Dun District of the State.

(b) As there was a good demand for dehydrated leechies in the U.S.A. ihe. Ministry of Food and Agriculture had requested the Governments of U.P. and Bihar to explore possibilities of dehydration of this fruit. A scheme has been prepared by the Directorate of Marketing and Inspection of the Ministry of Food and Agriculture to set up a pilot plant for dehydration of leechies at Saharanpur Fruit Research Station in the U.P. A similar offer has also been made by the Ministry of Food and Agriculture to the Government of Bihar for installing a pilot plant for the dehydration of ieechies in that State.

*Export.*—In order to develop markets in foreign countries for Indian leechies we had asked our Commercial Representatives in the U.S.A. and certain European countries such as U.K., West Germany, France, Sweden, Switzerland, etc., to explore possibilities of marketing this fruit in those countries. Samples of dehydrated leechies were also sent to these Missions by the Government of U.P. In response to this, information was received from our Commercial representative in Switzerland that importers in that country were more interested in the leechies in syrup and not in a dehydrated form.]

# गोम्रा से 'वीजा'के लिये अजियां दे रेवालों की संख्या

१७०. श्री ग्री० एन० रात तो तः क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

# (क) पिछले वर्ष कितने लोगों ने गोम्रा से भारत ग्राने के लिये 'वीजा' मांगे; और

(स) उनमें से कितने लोगों को ग्रॉजियां नामंजर हई ?

### t [Number of Persons who Applied for Visas from Goa

170. SHRI P. N. RAJABHOJ: Will the PRIME MINISTER be pleased to state:

(a) the number of persons who applied for visas to come to India from Goa during the last year; and

(b) the number of such persons whose applications were rejected?]

प्रधान मंत्री तथा वैदेक्षिक कार्यं मंत्री (श्वी जवाहरशाल तेहरू) : (क) ग्रोर (ख) पिछले साल, गोग्रा से भारत ग्राने वाले ६२२१ लोगों ने धनुज्ञापत्रों (परमिटों) के लिए ग्रांबिसां दी गीं। ७०७० लोगों की ग्रांजियां रह कर दी गईं।

t[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU):- (a) and (b). Last Year, 9225 persons applied for permits to come to India from Goa. Applications of 7070 persons were rejected.]

#### IMPORT OF ANTIMONY ORE

171. MOULANA M. FARUQI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the quantity of antimony ore imported into India during the years 1954 and 1955; and

(b) the names of the countries from which it was imported?

\*[] English translation.

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI): (a) and (b). Information is not available, as imports of antimony ore are separately recorded in the import statistics only from January 1957 onwards.

# LOANS SANCTIONED BY THE NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED

172. SHRI M. VALIULLA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what is the total amount of loans sanctioned by the National Industrial Development Corporation Ltd. so far in the year 1957-58;

(b) how many applications for loan have been received by the Corporation during that period and what is the total amount of loans asked for; and

(c) what is the number of applications on which loans have been sanctioned?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI) : The information desired by the hon. Member is given below: —

		Cotton Textile Mills
<ul> <li>(a) Total amount of loans approved by the Na- tional Industrial De- velopment Corporation in 1957-58 (Rupees in lakhs)</li> <li>(b) (i) Number of applica-</li> </ul>	1,05	2,12
tions for loans received by the Corporation in 1957-58 (ii) Total value of such applications (Rupees in	9	* I4
<ul> <li>lakhs)</li></ul>	2,06	8,13
Corporation in 1957-58	6	7

""including 4 revised applications.

In the same period, the Governmeat has sanctioned to the N.I.D.C. Rs. 26 lakhs imder the loans scheme; the other cases are under consideration.

# CENTRAL ASSISTANCE TO STATES UNDER THE Low Income Group Housing Scheme

173. SHRI M. VALIULLA: Will the Minister of WORKS, HOUSING AND-SUPPLY be pleased to state:

(a) which of the States have sought Central assistance in 1957-58 for their Low Income Group Housing Scheme;

(b) the amount sanctioned for each State; and

(c) the amount so far disbursed to each State?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) to (c) A statement is laid on the Table of the Rajya Sabha. [See Appendix XVIII, Annexure No. 26.]

## MEMORANDUM BY THE RESIDENTS OF KOTLA MUBARAKPUR

174. SHRI M. VALIULLA: Will the Minister of WORKS, HOUSING AND SUP PLY be pleased to state:

(a) whether Government have received any memorandum from the residents of Kotla Mubarakpur demanding more facilities for the tenants;

(b) if so, what are the facilities they have asked for; and

(c) which of their demands have been met?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C REDDY) : (a) A representation from the Tenants' Welfare Association, Kotla Mubarakpur, has been received by the Government.

(b) and (c). So far as this Ministry is concerned, the representation contains suggestions for relief in the matter of ejectment of tenants and control of rents. The matter is under active consideration of the Government.